

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Dated: 22nd of February 2013

NOTIFICATION (DRAFT)

No.F.L-1(3)/2009-CERC.-. In exercise of powers conferred under section 178 of the Electricity Act, 2003 and all other powers enabling it in this behalf, and after previous publication, the Central Electricity Regulatory Commission hereby makes the following regulations, to amend Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009 (hereinafter referred to as “the Principal Regulations”), namely:

1. **Short title and commencement:** (1) These regulations may be called the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) (Third Amendment) Regulations, 2013.

(2) These regulations shall come into force with effect from the date of their publication in the Official Gazette.

2. **Amendment to Regulation 2:-** The following provisions shall be added after sub-clause b (i)(d) of clause 1 of Regulation 2 of the Principal Regulations, namely :

"(e) Any renewable energy generating station of 1 MW capacity and above developed by a generating company in its existing generating station of the description referred to in sub-clauses (b)(i)(a) to (c) of this clause and seeking connectivity at the existing connection point with inter-State Transmission System subject to availability of transmission capacity margin."

(Rajiv Bansal)
Secretary

Note : The principal regulations were published in the Gazette of India Extraordinary Part III Section 4 of Ser.No.140 dated 10.8.2009 and the first amendment to the principal regulations was notified in the Gazette of India Extraordinary Part III Section 4 at Ser. No.225 dated 7.9.2010 and the second amendment to the principal regulations was notified in the Gazette of India Extraordinary Part III Section 4 at Ser. No.72 dated 22.3.2012.